

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**  
**NEW DELHI**

No.1/Judicial/Misc./TDSAT/2024

Dated: 04<sup>TH</sup> March, 2025

**NOTICE**

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 11<sup>st</sup> & 12<sup>th</sup> March, 2025 shall take place through virtual mode.

  
Desk Officer

Copy to :

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal Private Secretary, TDSAT.
3. Director, TDSAT
4. Deputy Registrar, TDSAT
5. PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.